

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4482
ANSWERED ON:22.08.2001
WAR AGAINST CORRUPTION
IQBAL AHMED SARADGI

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Central Bureau of Investigation has been asked by the Prime Minister to intensify its war against corruption;
- (b) if so, the response of the CBI in this regard;
- (c) whether re-orientation and retrain staff of CBI to combat modern economic and business crimes has been suggested by the Prime Minister; and
- (d) if so, the measures taken by the CBI to implement these suggestions?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, AGRO AND RURAL INDUSTRIES, MINISTER STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE II DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a): On 21.8.1997, former Prime Minister gave directions regarding drive against corruption, which are still being followed up.

(b),(c)&(d): The Central Bureau of Investigation (CBI) has, as part of its efforts to intensify Anti-Corruption work, organized special drives from time to time to detect/register cases of corruption against senior, middle and cutting-edge level officers in sensitive Departments and PSUs. Four such special drives have been carried out during the period 1997 to 2000. Further, the training requirements of the officers/staff of CBI are assessed regularly from time to time and in-service training courses are organized by the CBI Training Academy for the officers/staff of CBI. Training courses on bank frauds and economic offences have also been organized for the CBI officers by the Reserve Bank of India/State Bank of India. Due to increased work load relating to bank frauds and economic offences, a separate Economic offences Division was established in the CBI during the last re-organisation in 1994. Subsequently, in accordance with the orders of Hon'ble Supreme Court in Vineet Narain case, Technical Advisory Units have been created in CBI to strengthen CBI's in-house expertise by induction of professionals from the Revenue, Banking and Securities Sectors to provide expert advise in complicated cases of specialized nature.